

<b>Nomination of cases by Hon'ble the Chief Justice on 02/02/2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Full Bench</b>			
1	W. P. - 60352/2015	“Since Hon'ble Dilip Gupta, J. is unavailable for judicial work on 05/02/2016, Hon'ble M. K. Gupta, J. is nominated in his place.”	Writ A-II Section on 02/02/2016
<b>Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015</b>			
2	W. P. - 5635/2000	Hon. Suneet Kumar, J.	Writ A-II Section on 03/02/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
03/02/2016